

(b) New Delhi.

(c) It is expected that one or two eminent personalities from India will be invited to participate in the Round Table. The Government of India will also provide necessary facilities for the Conference.

Re-employment of Retired Civil Servants in Private Sector

*189. { Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have accepted the Santhanam Committee's recommendations that retiring civil servants should not be allowed to accept employment in private sector for a period of two years after retirement;

(b) whether the legal complications have been studied and measures taken to get over the same; and

(c) whether there is any proposal to debar the pension holders from drawing their pension in case they took up private job after retirement?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) to (c). The Santhanam Committee have recommended that, if it is legally permissible, Government servants should be prohibited from accepting any commercial employment in the private sector, for two years after retirement, and that breach of this rule should entail forfeiture of pension. These recommendations and their legal implications are under consideration.

Pakistanis found in India without Passports

*190. { Shri Rameshwar Tantia:
Shri Kandar Lal:
Shri Vishwa Nath Pandey:
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that many Pakistani nationals have been found

in India without valid passports during the last three months;

(b) if so, the number of persons arrested throughout the country; and

(c) the action taken against them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4612/65].

Santhanam Committee's Recommendations

*191. { Shri Vishwa Nath Pandey:
Shri Indrajit Gupta:
Dr. Mahadeva Prasad:
Shri Ram Harkh Yadav:
Shri S. N. Chafurvedi:
Shri D. C. Sharma:
Shrimati Ramdulari Sinha:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 234 dated the 3rd March, 1965 and state the progress so far made in regard to the consideration and implementation of the Santhanam Committee's recommendations?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): A statement giving the information is laid on the Table of the House. [Placed in Library. See No. LT-4613/65].

Complaints against Ministers and High Officials

*192. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:

(a) the number and nature of complaints made during the last one year and those pending though made earlier, against those in political authority and the officers of Joint Secretary and higher status, both at the Centre as well as in the States; and

(b) the names of persons concerned and action taken by Government in the matter?

The Minister of Home Affairs (Shri Nanda): (a) and (b). The information is being collected and will be laid on the Table of the House.